

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 290
TO BE ANSWERED ON THE 18TH JULY, 2017

DROUGHT RELIEF TO RAJASTHAN

290. COL. SONARAM CHOUDHARY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether an amount of Rs. 1193 crore was sanctioned by the Government for relief activities due to drought in Kharif Samvat 2072 as against demand of Rs. 10,537 crore by the State Government of Rajasthan and if so, the details thereof;
- (b) whether no funds were sanctioned by the Government for cattle conservation out of the total demand of Rs. 1043.69 crore by the State Government of Rajasthan for cattle conservation activities as 1.69 crore out of total 5.77 crore livestock was severely affected;
- (c) if so, whether the Government is considering to release a sum of Rs. 1043.69 crore from NDRF as assistance for cattle conservation; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI S.S. AHLUWALIA)

(a): The State Government of Rajasthan submitted a Memorandum for drought during Kharif 2015 seeking financial assistance of Rs.10,537.02 crore from National Disaster Response Fund (NDRF). Central assistance of Rs.1193.41 crore was approved by the High Level Committee (HLC) as per the extant SDRF/NDRF norms.

(b) to (d): The HLC discussed the claim of the State Government regarding projected cost of fodder, transportation etc. for milch animals and felt that this may be considered as per norms and guidelines on actual basis, separately. Accordingly, Government of Rajasthan submitted a proposal on 31.01.2017 for reimbursement of Rs.211.34 crore from NDRF for Animal Husbandry Sector. This was considered by the HLC in its meeting held on 29.06.2017 and the HLC decided that further clarification/information may be sought from the State Government and the proposal submitted for consideration of the HLC.
